NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties
CP 61/14	TP 103/17	Hearing	433(e)	M/s. / Mr.
			100(0)	Dr. Vijay Danapur Vs Avesthagen Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Myay Dangue 9916893111

Party in person is present. He reported his counsel is unable to attend the Tribunal today. He requested time. Petitioner to comply the provisions of I&B Code applicable to this case. Further, he is also directed to collect the notice from the Registry and serve on the respondent.

List it on 07.08.2017.

MEMBER (J)